to Questions

51. Swami Tapananda, Secretary, Ramakrishna Mission Tuberculosis Sanatorium, Ranchi.

52. Swami Swarupananda/Brother Asita Chaitanya, Secy./Jt. Secy. Rama Krishna Ashram, Gwalior.

53. Swami Amritarupananda, Monk of R. K. Mission Vivekananda Society, Jameshedpur.

54. Two Sisters of Missioneries of Charity, Delhi-54.

55. General Secretary, R. K. Mission Belurmath, Howrah — four persons one to travel at a time.

56. Shri Nanaji Deshmukh, Ex-MP, Founder President Deen Dayal Research Institute, New Delhi.

## Appointment of an arbitrator in the case of Meridien Hotel, New Delhi

241. DR. YELAMANCHILI SIVA-JI: Will the Minister of URBAN DE-VELOPMENT be pleased to state whether it is a fact that owners of Meridien Hotel have requested to appoint an arbitrator to settle their dispute with NDMC; if so, the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): Yes, Sir.

M/s Meridien Hotel have filed a suit under section 20 of the Arbitration Act before the Hon'ble High Court of Delhi for appointment of an arbitrator.

## Amendment of Urban Land Ceiling Act

242. DR. YELAMANCHILI SIVAJI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any representations/ suggestion have been received from any State Government to bring any amendment to the Urban Land Ceiling Act; and (b) if so, the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The suggestions mainly relate to amendment of definitions of certain terms used in the Act such as 'family'. 'vacant land', 'land appurtenant' etc. with a view to removing the ambiguities, procedural refiements increasing the amount payable for the excess vacant land acquired by and vesting in the State Government under the Act, delegation of certain powers to the State Governments, non-application of the Act to agricultural lands etc.

243. [Transferred to the 15th May, 1990.]

## शाहगंज जंक्शन से मऊ जंक्शन तक छोटो लाइन का बड़ी ल।इन में परियतित किया जाना

244. श्री राम नरेश य।वव ः क्या रेल मंत्री यह बताने की कृषा करेगे कि:

(क) क्या यह सब है कि सरकार ने शाहगंज जंक्शन से मऊ जंक्शन तक छोटी रेल लाइन को वड़ी लाइन मे परिवर्तित करने का निर्णय लिया है, यदि हां, तो यह कार्य क'व तक प्रारंभ होने की संभावना है ग्रीर यदि नहीं तो उसके क्या कारण हैं; ग्रीर

(ख) क्या सरकार लोगों की मांगों को ध्यान मे रखते हुए सरयू-यमुना एक्सप्रेस को फैजाबाद होने हुए दिल्ली से वारागसी तक सप्ताह मे तीन बार के स्थान पर प्रतिदिन चलाने का विचार रखती है, यदि नही, तो उसके क्या कारण हैं?

रेल मंत्रालय में उप मंत्री (श्री मजय सिंह): (क) संसाधनों की तंगी और भ'री वचनबढताओं के हाथ मे होने के कारण शाहगंज-मठ मीटर लाइन को बड़ी लाइन में वदलने का फिलहाल कोई प्रस्ताव नहीं है।